

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC9021 of 2026, in respect of Raj Kumar Nemani
and Sons HUF in the matter of Illiquid Stock Options (ISO)**

A Recovery Certificate No. **RC9021 of 2026** dated **February 9, 2026**, has been drawn up by the Recovery Officer against **Raj Kumar Nemani and Sons HUF (PAN: AAHHR0158K) ["Defaulter"]** for a sum of **Rs. 5,61,000/- (Rupees Five Lakh Sixty-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/AS/DP/2024-25/31310 dated March 25, 2025 against Raj Kumar Nemani and Sons HUF (PAN: AAHHR0158K) in the matter of ISO.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: June 19, 2026

Place: Kolkata



Mitrajeet Dey
RECOVERY OFFICER
मित्रजीत दे / Mitrajeet Dey
बसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata